

Loan Facility to Farmers for Brackish Water Prawn Culture

3522. SHRI SOBHANDREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether a large number of small and medium farmers who have taken up brackish water prawn culture are not extended loan facility by commercial banks.

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (c). Bank finance to brackish water prawn culture is regulated by Reserve Bank of India's guidelines on priority sector lending, and is treated as a part of agriculture sector. In terms of RBI guidelines, banks are required to extend at least 18% of their total advances to agriculture sector (including allied activities).

The data reporting system of the Reserve Bank of India (RBI) does not generate information regarding loan granted to small & medium farmers who have taken up brackish water prawn culture. However, as per information available with the RBI, the amount disbursed by all commercial banks for direct agriculture (including allied activities) as also the amount disbursement for fisheries is as under:-

(Amount Rs. in crores)

Year ended	Amount Disbursed		Fisheries	
	Direct No. of A/cs. Disbursed	Agricultural Amount No. of Aa/cs	Amount	Disbursed
June 1989	5758639	3813.16	55822	62.67
June 1990	5453361	4282.35	40155	55.60
June 1991	8164029	4675.49	49724	51.12

RBI has advised the commercial banks to provide all possible assistance to farmers undertaking brackish water aquaculture activity subject to the usual terms and conditions laid down for priority sector lending.

[Translation]

Black Money in Film Industry

3523. SHRI MOHAMMAD ALI ASHRAF FATMI:
SHRI RAM TAHAL CHOUHDARY:

Will the Minister of FINANCE pleased to state:

(a) whether the Government have made it obligatory to maintain accounts under section 44 A.A. of Income-tax Act, 1961 with a view to check the black money prevailing in Film Industry;

(b) if so, whether the Government have taken action against the persons for not maintaining accounts under this section;

(c) if so, the details thereof; and